

HIGH COURT OF DELHI: NEW DELHI

No. 21151-I /Original/DHC

Dated:16.12.2022

CIRCULAR

Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges on the Original Side, vide orders dated 15.12.2022 has been pleased to direct as under:-

- 1) That all fresh IP Division matters [other than suits and petitions u/s 47, 57 & 125 of The Trade Marks Act, 1999; petitions u/s 64 and 71 of The Patents Act, 1970 and petitions u/s 27 of The Geographical Indications of Goods (Registration and Protection) Act, 1999] and all petitions which are filed under the Arbitration and Conciliation Act, 1996 / Arbitration Act, 1940 are placed in one consolidated format and in a manner similar to those pertaining to writ petitions;
- 2) The aforesaid directions shall come into effect from 4<sup>th</sup> January, 2023;
- 3) All concerned to ensure that the aforesaid modifications are duly published and made known to counsel, the respective Bar Associations and other stakeholders.

By Order

  
Registrar General

Endst.No. 21178-I /Original/DHC

16.12.2022

Copy forwarded for information and necessary action to:-

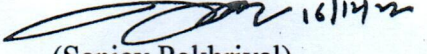
1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
3. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.



6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, North West District, Rohini Courts, Delhi.
10. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
11. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi with a request to forward a copy of the circular to all the Principal Judges, Family Courts.
14. Director, Delhi Judicial Academy, Integrated Complex for Delhi Judicial Academy and National Law Univ., Sector 14, Dwarka, New Delhi-110 078.
15. Coordinator, Delhi International Arbitration Centre (DIAC), Delhi High Court.
16. Addl. Coordinator, Delhi International Arbitration Centre (DIAC), Delhi High Court.
17. Mediation and Conciliation Centre, Delhi High Court
18. The Principal Secretary (Law, Justice & LA), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
19. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi-110 002.
20. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049.
21. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
22. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
23. The President/Secretary, Bar Association Tis Hazari Courts/Patiala House Courts / Karkardooma Courts / Rohini Courts / Dwarka Courts / Saket Court Complex.
24. The Secretary, Supreme Court Legal Services Committee.
25. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with a request to forward a copy of the circular to the Secretaries of all District Legal Services Authorities.
26. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
27. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Circular on the website of Delhi District Court.
28. Registrar-cum-Secretary to Hon'ble the Chief Justice.
29. All Registrars/OSDs/Joint Registrars/Deputy Registrars/Assistant Registrars.
30. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
31. Joint Director (IT) with the request to upload the Circular on the Intranet of this Court.
32. Librarian, Delhi High Court.
33. Private Secretaries to Hon'ble Judges for kind perusal of His Lordships.



34. Administrative Officers (Judicial)/Court Masters, Delhi High Court.
35. Librarian, Judges Library, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts / Rohini Courts/Dwarka Courts/Saket Court Complex/Rouse Avenue Complex.
36. Guard File.

 16/12/22  
(Sanjay Pokhriyal)  
Joint Registrar (Original)  
16.12.2022

